

In this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (c). A scheme for installing common effluent treatment plants in clusters of small scale industries in Gujarat is under implementation. In this scheme, proposals have been received from five industrial clusters in Gujarat. These are located in Vapi, Ankeleshwar, Sachin, Sarigam, and Panoli. Government of India had released the first installment of subsidy amounting to Rs. 75 lakhs as subsidy as a matching contribution to the amount released by the State Government.

[Translation]

Conservation and Development Forests

57. SHRI BHERU LAL MEENA:
SHRI JANGBIR SINGH:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the measures taken/proposed to be taken to stop illegal felling of trees and for conservation and development of forests; and

(b) the amount allocated to the State during each of the last three years and earmarked for the Eighth Plan therefor, state-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) The Government of India has taken a number of steps to stop illegal felling of trees and to conserve forests;

- (1) The National Forest Policy 1988 lays emphasis on environmental stability and maintenance of ecological balance. The derivation

of direct economic benefit must be subordinated to this principal aim. Besides, there are specific provisions to regulate grazing, control of fire and encroachment.

- (2) The Government of India have been providing Central assistance to State Governments for conservation of forests under the Scheme "Development of Infrastructure for Protection of Forests against Biotic Interference".
- (3) The Government of India have also issued a circular on 1st June, 1990 to encourage people's active participation in development and protection of degraded forests.
- (4) Guidelines have been issued to State/UT Govts from time to time for protection of forests. Some of these guidelines are given below:-
- (i) To avoid felling of natural forests and where such feelings are inevitable for restoration of crop or other silvicultural consideration, it should be restricted to an area not exceeding 10 hectares in the hills and 25 hectares in the plains.
- (ii) To consider banning of felling of green trees in the hills above 1000 metres, at least for some years.
- (iii) To set part 4% of geographical area as protected area under Wildlife Sanctuaries, National Parks, and Biosphere reserves.
- (5) The Central Government have also been encouraging wood

- substitution by suitable alternative materials in packing cases, railway sleepers, furniture and construction works.
- (6) A massive programme of afforestation is being pursued under 20-Point Programme.
- (b) The Central Government has

provided financial assistance to State/Union Territory Governments under the Scheme 'Development of Infrastructure for protection of Forests Against Biotic Interference'. This Scheme has been transferred to State Sector w.e.f. 1.4.1992 as per the decision of National Development Council. The assistance given to the State/Union territory Governments during the last three years is given in attached Statement.

STATEMENT

<i>S.No.</i>	<i>Name of the State</i>	<i>Released in 1990-91</i>	<i>Released in 1991-92</i>	<i>Released in 1992-93</i>
1	2	3	4	5
1.	Andaman & Nicobar	-	5.0	5.0
2.	Andhra Pradesh	2.90	12.70	12.70
3.	Assam	9.655	15.40	15.40
4.	Bihar	-	12.3984	12.40
5.	Gujarat	7.90	12.50	12.50
6.	Goa	1.59	3.894	3.90
7.	Haryana	3.48	2.50	2.50
8.	Himachal Pradesh	-	-	-
9.	Karnataka	52.285	17.60	17.60
10.	Kerala	-	10.00	10.00
11.	Madhya Pradesh	11.31	22.82	22.82
12.	Manipur	-	5.37775	5.40
13.	Meghalaya	-	1.00	1.00
14.	Mizoram	5.875	10.79	10.00
15.	Orissa	10.00	48.00	48.00

S.No.	Name of the State	Released in 1990-91	Released in 1991-92	Released in 1992-93
1	2	3	4	5
16.	Punjab	12.50	15.00	15.00
17.	Rajasthan	-	3.50	3.58
18.	Sikkim	-	4.93375	4.95
19.	Tamil Nadu	40.00	7.92	7.92
20.	Tripura	3.35	11.43	11.43
21.	Uttar pradesh	18.42	34.78	24.78
22.	West Bengal	-	5.747	5.75
23.	Jammu and Kashmir	-	13.53	13.53
24.	Arunachal Pradesh	6.25	-	6.25
25.	Dadra and Nagar Haveli	-	-	4.12
26.	Nagaland	-	-	8.00
		1,85,21500	2,76,82,065	2,95,25,000

[English]

Research Project on Pearl Millet

58. SHRI ANNA JOSHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Headquarters of All India Coordinated Research Project on Pearl Millet (Bajara) has been shifted from Pune (Maharashtra) to Rajasthan;

(b) if so, the reasons therefor;

(c) whether any Committee constituted in the matter; and

(d) if so, the recommendations thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) Yes, Sir.

(b) To strengthen the research base in Rajasthan, the major bajra growing state.

(c) Yes, Sir.

(d) The Committee inter-alia made the following major recommendations.

i) To intensify research support in Rajasthan.

ii) Main research centre should be established preferably at Mandor, Rajasthan.